

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 471 of 2022 (O & M)

BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Appellants
V/s
BHUPINDER SANDHU AND OTHERS Respondents

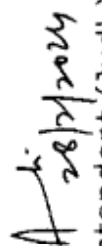
Notice to:

Respondents:

5. Lovepreet Singh son of Nand Lal, aged about 30 years, resident of village Attal Mazara, Tehsil Balachaur, District Shaheed Bhagat Singh Nagar. (Driver of Car bearing No. PB-32-X-8294).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **03.04.2024(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 28th day of Feb, 2024.


Superintendent (Judl.),
For Registrar (Judicial)
